

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 16

Dated Guwahati, the 11th March, 2022.

Pursuant to the order of the Hon'ble Building & Infrastructure Committee, the room presently used by Mediation Court in the Gauhati High Court, New Block is allotted to the Protocol Section and one room presently used by the Protocol Section in the Gauhati High Court, New Block is allotted to the Mediation Court after required renovation.

By Order,
Sd/- Utpal Rajkhowa
REGISTRAR (ADMN.)

Memo No. HC.III-07/2015/1061-1081/G, Dated: 11th March, 2022.

Copy to:

- 1) The Registrar (Vig./Judl./Admn./Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 5) The President/ Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.
- 6) The President/ General Secretary, Gauhati High Court Advocates' Association, Gauhati High Court, Guwahati
- 7) The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
- 8) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 9) The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
- 10) The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- 11) The Court Manager, Gauhati High Court, Guwahati.
- 12) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 13) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 14) The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 15) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 16) The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
- 17) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 18) The Court Officer, Nos. I & II, Gauhati High Court, Guwahati.
- 19) The Chief Security Officer, Gauhati High Court, Guwahati.
- 20) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 21) Notice Boards (New Block & Old Block), Gauhati High Court, Guwahati.

REGISTRAR (ADMN.)

14/3/22
11/3/2022